NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/128/2016

NAME OF THE PETITIONER(S)

: G. Rajendran

NAME OF THE RESPONDENT(S)

: M/s C.R.I. Pumps Private Limited & 8 others

UNDER SECTION

: 235, 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Dandeepkernen

for Pelifion

2) Konthak Seshada.

Counsel for Repolt

1

ORDER

Counsel representing both the parties are present and sought time for submitting arguments. Time extended at their request. Put up on 26.09.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)

bc